

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 1754/2023 in C.P. (IB)/1202(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- IA 1754/2023 Kazstroyservice Global Bv Vs.
Vineet K Chaudhary
IN THE MATTER OF
KSS Petron Private Limited

Section: 60(5) U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1754 of 2023:- Counsel, Karan Gandhi a/w Saloni Kapadia appeared for the Applicant through VC, Counsel, Sandeep Bajaj appeared for the Respondent no. 1/Liquidator through VC and Sr. Counsel, Ravi Kadam a/w Shaheezad Kazi, Tripti Sharma and Gladwin Issac appeared for the Respondent no. 2 through VC. By consent of the parties list this matter on **05.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)